

The approximate cost per Cross Bar line (Jorbagh pattern) is Rs. 1520.00, based on the cost of production during 1973-74.

**Common Control Cross Bar System**

5073. SHRI SURENDRA MOHANTY: Will the Minister of COMMUNICATIONS be pleased to state whether it is a fact that the Common Control Cross Bar System equipment cannot meet the prevalent calling rates?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): No, Sir. Common Control Crossbar Systems can be engineered to meet the prevalent calling rates.

**Expansion of Indian Oxygen Limited**

5074. SHRI R. S. PANDEY: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether proposal for expansion of Indian Oxygen Limited has been turned down; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) Yes, Sir.

(b) The applications of M/s. Indian Oxygen Ltd. have been rejected on the grounds that adequate capacity has been licensed in the region and the firm is a foreign majority company.

**Setting up of Giant Power Stations**

5075. SHRI N. E. HORO: Will the Minister of ENERGY be pleased to state:

(a) whether there is any proposal under consideration of Government for setting up and running some giant

power stations for supplementing the local generating capacity and ensuring better supply for agricultural and industrial operation in different regions; and

(b) if so, the main features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b). There are proposals to set up large pit-head thermal stations of 1000—2000 MW capacity. A Committee has been appointed to recommend suitable sites for locating these power stations and the Report of this Committee is awaited.

**Loss incurred by Washeries of N.C.D.C.**

5076. SHRI BHOGENDRA JHA: Will the Minister of ENERGY be pleased to state:

(a) whether the N.C.D.C. washeries at Kargali, Kathara and Sawang in Bokaro field have been incurring losses during the last several years;

(b) whether any enquiry has been held and responsibility fixed;

(c) if so, the results thereof; and

(d) the total amount spent on road transport and total loss incurred as compared to the ropeway transport?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) Kathara and Sawang washeries suffered losses mainly due to under-utilisation of their capacity. However, Kargali washery has been showing profits.

(b) No, Sir.

(c) Does not arise.

(d) This presumably refers to the Kargali washery, which alone had a ropeway, that was discarded in 1963. The cost of transport of coal by trucks

to the washery during the year 1972-73 and 1973-74 is an under:—

Year	Cost incurred
72-73	Rs. 54=60 lakhs
73-74	Rs. 46=04 lakhs

By adopting alternative rail/road transport, the plant utilisation percentage of the washery increased considerably, resulting in more output of washed Coal/middlings and netting higher revenues. In view of this the question of comparison of loss incurred on road transport with that of ropeway transport does not arise.

12 hrs.

**SHRI JYOTIRMOY BOSU** (Diamond Harbour): Sir, I have given notice of adjournment motion on Government's failure.

**MR. SPEAKER:** No, please.

**SHRI JYOTIRMOY BOSU:** It is a serious matter. I shall read out from the debates. You give me two minutes.

**MR. SPEAKER:** No, no. No adjournment motion is admissible on that.

**श्री शंकर दयाल सिंह (चतरा) :** मेरा निवेदन है कि सदन का आज एक भी मिनट बर्बाद न किया जाए। आज हम लोग आखरी दिन बैठ रहे हैं, इसलिए सदन का एक मिनट भी बर्बाद नहीं करना चाहिए।

**SHRI JYOTIRMOY BOSU:** You give me one minute.

**MR. SPEAKER:** I am not allowing it. You are not called. I am not allowing any adjournment motion. You are speaking without my permission. I shall allow hon. Members to make submissions; only those who had given me notice will be

called when the business for the next week is announced. I will call you, those who had sent their names to me. Shri Limaye.

**श्री मधु लिमये (बांका) :** आज इण्डियन एक्सप्रेस में 100 आदिवासियों के मरने का समाचार आया है। बांसवाड़ा और पंचमाल में 100 आदिवासी जहरीली और सड़ी हुई भक्का खाने से मरे हैं और इस के लिए हम ने काम-रोको प्रस्ताव दिया है। कम से कम मिनिस्टर साहब आज सदन के एजोर्न होने से पहले इस के बारे में एक स्टेटमेंट तो दें। आदिवासियों के बारे में इस सभा का विशेष दायित्व है। (व्यवधान) . .

**अध्यक्ष महोदय :** यह क्या जो मर्जी में आया बोल दिया। आप सब एक साथ बोलते जाएंगे, तो कैसे मुनूंगा।

(Interruptions)

**DR. KAILAS** (Bombay-South): The other day Shri Banerjee had assured you, Sir, that he would not interfere when you speak, but he is doing the same thing today.

**MR. SPEAKER:** I have said that it is not an adjournment motion.

Shri Mishra.

**SHRI SHYAMNANDAN MISHRA:** (Begusarai): What is our Committee on Assurances doing? Why have they not taken hold of this matter, namely, that certain assurances had been given to the House by the Government with regard to the operation of MISA? The Committee on Assurances must report to us in what manner assurances made to this House are being fulfilled?